

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 20-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	EX 21/2019 (EVIDENCE.)		Nagarathnamma Vs Komala Krishna Reddy	L Suresh
CROSS EXAMINATION OF PW				
2	O.S. 1563/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		Dinamani B Vs Nagaraj B	M/s PR and PR Associates
PLNTF EVIDENCE				
3	O.S. 442/2018 (EVIDENCE.) IA/1/2018		Lakshmi R Vs Ramakka	B K Ramesh
4	G and WC 36/2018 (EVIDENCE.) /1/2018		SHALINI SESHACHALAM Vs MANJU MALINI SESHACHALAM	B P K
FUTHER CHIEF OF pw				
5	O.S. 936/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Lakshamma Vs Sarasa	Anand R B
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	O.S. 472/2011 (SUMMONS) IA/1/2011 IA/2/2011		MUNIYAPPA Vs VENKATAMMA @ CHIKKA VENKATAMMA	RAMAKRISHA REDDY D1 TO 3 EXPARTE
7	O.S. 34/2013 (SUMMONS) IA/1/2013		L Raju Vs A Natarajan	H.D. Lingaraju
(O.S./0000011/2012)				
8	O.S. 649/2013 (SUMMONS) IA/1/2013 IA/2/2013		Yallamma Vs Channarayappa	C.D.Shivanna
9	O.S. 1330/2014 (SUMMONS) IA/1/2014		Ramakrishna Reddy K B Vs Byrappa C	A N Krishna
10	O.S. 1012/2020 (SUMMONS) IA/1/2020 IA/2/2020		AMALGAMATED PROPERTY DEVELOPERS PRIVATE LIMITED REP. BY RATAN B LATH Vs PRABHAKAR REDDY R	B S RADHANANDAN

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11	O.S. 606/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Chikkamuniyappa	Jamuna
12	O.S. 1267/2015 (ARGUMENTS.) IA/1/2015		Anil Kumar M Vs Muniraju	V Basavakumar
<u>3:00 P.M - 4:00 P.M</u>				
HEARING ON IA				
13	EX 25/2010 (SUMMONS)		VENKATAPPA Vs THE SPECIAL LAO	P.KRISHNAPPA
14	FDP 40/2012 (SUMMONS)		Thimmarayappa Vs Achamma	Y.N.Sathyanarayana Rao
(O.S./0001724/2006)				
DRAFT ISSUES				
15	O.S. 85/2012 (ISSUES.) IA/1/2012		BYRAMMA Vs KRISHNAPPA	M.R.MUNIRAJU
Cases listed below are adjourned due to Covid 19				
AWAIT SUMMON/NOTICE				
16	O.S. 1437/2014 (SUMMONS) IA/1/2014	07-01-2021	Akkayamma Vs Muniyappa	
STEPS				
17	O.S. 160/2012 (SUMMONS)	07-01-2021	SARASWATHI J Vs DEVID	RAMACHANDRA A H NAGARAJA
18	O.S. 777/2013 (SUMMONS) IA/1/2013	07-01-2021	Fathima Vs Falcon E R R	G N Janardhana
19	O.S. 1482/2014 (SUMMONS) IA/1/2014	07-01-2021	Kum. Aswini Vs Chakravarthy alias Chinnathambi	M Yadava Murthy
20	Misc 112/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	07-01-2021	Komala Krishna Reddy Vs Nagarathnamma	N G R
PLNTF EVIDENCE				
21	O.S. 1772/2019 (EVIDENCE.) IA/1/2019	07-01-2021	Narappa Vineela Reddy Vs Seetharami Reddy P	P Anand

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11:00 A.M - 12:00 P.M				
PLNTF EVIDENCE				
1	O.S. 1859/2013 (EVIDENCE.) IA/1/2013		Narasimha Murthy Vs Giriyamma	N G S
2	O.S. 979/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Manjula Vs Siddaramaiah	A.V. LOKESH
3	O.S. 1314/2015 (EVIDENCE.) IA/1/2015		Chetana Vs Anjinappa	Vinod Kumar N M
4	O.S. 1717/2015 (EVIDENCE.) IA/1/2015		Muni Ratnamma Vs Muni Patalappa	Shivanna G
5	O.S. 565/1997 (ARGUMENTS.)		T M GANGAHANUMIAIAH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
6	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
7	O.S. 1743/2005 (ARGUMENTS.) IA/1/2005		K NAGARAJ Vs SREENIVASA	M RAMA MOHAN MRM
8	O.S. 787/2009 (ARGUMENTS.)		K L SRINIVAS Vs K NAGARAJ	MYLARAIAH ASSOCIATES. MRM
9	R.A. 22/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		INDRANI Vs GIRIYAPPA	N.J.RAMESH.
10	O.S. 101/2013 (ARGUMENTS.) IA/1/2013		Narayanamma Vs Anjinappa	H.M.Govindaraju
11	R.A. 33/2013 (ARGUMENTS.) IA/1/2013		Saraswathamma Vs Venkataramanappa	J.S.Dinesh
(O.S./0000206/2006)				
12	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H Vs Lakshmana	S Siddappa
13	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura Vs Vikram K Udupa	H Maregowda

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14	R.A. 51/2015 (ARGUMENTS.)		Naryanappa Vs Laghumamma	M.V. CHANDRASHEKARA REDDY
15	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
16	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
17	O.S. 600/2020 (ARGUMENTS.) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
FURTHER ARGUMENTS				
18	O.S. 685/2017 (ARGUMENTS.) IA/1/2017		Thayappa Reddy Vs CHIKKATHAYAMMA	Moon Light Law Ass.
3:00 P.M - 4:00 P.M				
NOTICES				
19	O.S. 801/2020 (SUMMONS) IA/1/2020		DAISY V T Vs BABU T	K P M VARGHESE
20	O.S. 901/2020 (NOTICE) IA/1/2020		ERAMMA Vs RAVICHANDRASHEKAR	SUMATHI K
21	O.S. 1539/2015 (HEARING) IA/1/2015		Narayanamma Vs Chikkathayamma	MYLARAIAH ASSOCIATES
22	O.S. 852/2020 (HEARING) IA/1/2020		MUNIRAJU M Vs MURALIDHAR M V	P B RAJU
23	O.S. 1048/2020 (HEARING) IA/1/2020		MUNIYAMMA Vs VASANTHA	R G LAW ASSOCIATES
24	Misc 66/2020 (HEARING) IA/1/2020 IA/2/2020		SENTHIL KUMARAN S Vs RANI M C	SANDHYA G
25	O.S. 1830/2014 (ISSUES.) IA/1/2014 IA/2/2014		Kumari Shruthi Vs Meenakshi	A R K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 2100/2014 (ISSUES.) IA/1/2014 IA/2/2014		Narasimhamurthy Vs Megacity Developers and Builders Limited	K V N
27	O.S. 2115/2014 (ISSUES.) IA/1/2014		Balaraju Vs Gowamma	V. RAJIAH
28	O.S. 12/2015 (ISSUES.) IA/1/2015		Mathayamma Vs Nagamma	Chandrashekar S
29	O.S. 83/2015 (ISSUES.) IA/1/2015 IA/2/2015		Mohamed Jawad Vs Naseer Khan	H S RAMAMURTHY and ASSOCIATES
30	O.S. 111/2015 (ISSUES.) IA/1/2015		Kempamma Vs Chikka Anjinamma	T P Srinivasa
31	O.S. 182/2015 (ISSUES.)		Nagaraj Vs Rudramma	GOVINDA GOWDA ASSOCIATES
32	O.S. 306/2015 (ISSUES.) IA/1/2015		Nagesh B L Vs Kavitha B G A	H.S.SATHISH KUMAR
33	O.S. 1019/2015 (ISSUES.) IA/1/2015		Narayanappa Vs Rajamma	SHAILASHREE
34	O.S. 1076/2020 (ORDERS.) IA/1/2020 IA/2/2020		KUMAR J S Vs HEMAVATHI	H MAREGOWDA

Cases listed below are adjourned due to Covid 19

35	O.S. 1712/2004 (SUMMONS) IA/1/2004	25-01-2021	M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
36	O.S. 172/2005 (SUMMONS) IA/1/2005	25-01-2021	NAGAVENI Vs NARAYANAMMA	K. T. DAKAPPA CKC
37	EX 72/2018 (SUMMONS)	25-01-2021	Harish E Vs M/s Keshav Exports Private Ltd., Rep. by B S Padmanabhachar	Prasanna Kumar V H
38	O.S. 873/2020 (NOTICE) IA/1/2020	25-01-2021	LAKSHMAMMA Vs NAGA REDDY	A C SATHISH

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<u>11:00 A.M - 12:00 P.M</u>				
APPEARANCE OF COUNCIL				
1	O.S. 2228/2007 (SUMMONS) IA/1/2007		C RENUKA Vs CHIKKAVEERANNA	K.K.THAYAMMA
2	O.S. 1833/2013 (HEARING) IA/1/2013 IA/2/2013		Muni anjinamma Vs Muniyappa	G.Ramanna
3	FDP 15/2016 (HEARING)		Susheelamma Vs Fathima Mary	M S Nandish
4	O.S. 1067/2019 (HEARING) IA/1/2019 IA/2/2019		Arasappa R Vs Hanumakka	H M S
5	EX 72/2019 (HEARING) IA/1/2019		Sumangala K S Vs Bharath Kumar M R	V B S
6	M.C. 231/2020 (FIRST HEARING)		VENUGOPAL D Vs LAKSHMIPAVANI DEVARASETTI	SUMITHRA N
7	O.S. 627/2011 (ISSUES.) IA/1/2011 IA/2/2011		KUSUMA @ BALAMMA Vs SUNANDAMMA AND OTHERS	SHYAM PRASAD D1 TO 4 - EXPARTE
8	O.S. 1009/2016 (ISSUES.) IA/1/2016		Murali R Vs Ramaiah alias Ramanna	M Ramu
9	O.S. 1483/2016 (ISSUES.) IA/1/2016		Manjunatha S H Vs Vijayalakshmi A	Chandraiah
10	O.S. 318/2019 (ISSUES.) IA/1/2019		Eshwaraiah M C Vs Putta Swamy M K	Ramesh K
<u>12:00 P.M - 1:00 P.M</u>				
11	O.S. 582/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018		Lakshmikantha V Vs Shylaja T K	R Krishna Murthy
12	O.S. 137/2019 (EVIDENCE.) IA/1/2019		Ashok Kumar Vs Nagarajappa	Kantharaj D

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13	O.S. 845/2019 (EVIDENCE.)		Sree Gruhalakshmi Co- Operative Housing Society Ltd, Rep. by Premkumar V B Vs Chikkaraju alias Krishna Reddy	MANJUNATH G. KANDEKAR
14	O.S. 723/2013 (ARGUMENTS.) IA/1/2013		Jayalakshmi.D Vs Govindamma.V	V.M.S.Associates
15	O.S. 603/2004 (APPEARANCE OF PARTY) IA/1/2004		NEESA BEGUM Vs ABDUL RAHEEM	UGRAPPA EXPARTE
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 1063/2020 (ORDERS.) IA/1/2020		GAYATHRI M M Vs SRIDEVI	GIRI BABU C

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 141/2005 (HEARING) IA/1/2005		J MANJUNATHA Vs PUSHPA	V CHANDRAPPA GSS
2	O.S. 1540/2006 (HEARING) IA/1/2006		B SRINIVASA Vs BEERAPPA	VENKATARAMANAPPA MAH D1 AND D2
3	O.S. 1299/2008 (HEARING) IA/1/2008		NANJAMMA Vs PUSHPA	C.RAVIKUMAR
4	O.S. 487/2010 (HEARING) IA/1/2010		P ROJAPPA Vs LAKSHMAMMA	G.V.BABU
5	O.S. 1012/2010 (HEARING) IA/1/2010 IA/2/2010		RAMASWAMY AND OTHERS Vs NATARAJ AND ANOTHR	VIJAYASHEKAR GOWDA
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK Vs NAGARATHNAMMA	G.NAGARAJA
7	Misc 41/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		MUNITHAYAMMA Vs AKKAYAMMA	H.T. JAGANATHA
8	M.A. 44/2016 (ARGUMENTS.) IA/1/2016		Nagaraju H M Vs Nanjundappa	Y V R
9	M.A. 82/2017 (ARGUMENTS.) IA/1/2017		Shivalinga Vs Muniraju	M/s Edagi and Urs
<u>3:00 P.M - 4:00 P.M</u>				
10	O.S. 1142/2010 (HEARING) IA/1/2010 IA/2/2010		NARAYANA REDDY AND ANOTHER Vs GEETHA AND ANOTHER	H.N.PRAKASH SRI.SACHIN.V.R
11	O.S. 982/2011 (HEARING) IA/1/2011		ANITHA DEVI Vs MUNIVENKATAMMA	RAJESH GOWDA
12	O.S. 1589/2012 (HEARING) IA/1/2012		Sabage Gowda.S.H Vs Ramakrishnappa	Nagaiah
13	O.S. 1699/2014 (HEARING) IA/1/2014 IA/2/2014		Krishnappa S Vs Doddakka	G K V

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14	O.S. 2097/2014 (HEARING) IA/1/2014		Geetha Vs Alamela	NAGARAJA
<u>4:00 P.M - 5:00 P.M</u>				
15	M.A. 44/2017 (HEARING) IA/1/2017		Hanumaiah Vs Krishna Murthy B C	L M R G
16	O.S. 1120/2018 (HEARING)		Chinnamma Vs Puttamma	H M Gopal
17	O.S. 1765/2018 (HEARING) IA/1/2018		Lakshamma Vs Ramarathnamma	J Ravikumar
18	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR Vs SHIVANNA	JAMUNA T B
19	O.S. 1071/2020 (HEARING) IA/1/2020		SAMPANGI Vs KRISHNAPPA	S L LAW ASS
20	O.S. 632/2014 (ISSUES.) IA/1/2014 IA/2/2014		Vinod Kumar Vs Philomena	Manjunatha
21	O.S. 1965/2014 (ISSUES.) IA/1/2014		Ms M R R Developers Vs Munilakshamma	K T D
22	O.S. 1568/2015 (ISSUES.) IA/1/2015		Nagesh R Vs Ramachari	VIJAYA KUMAR
23	O.S. 531/2017 (ISSUES.) IA/1/2017		SIDDEGOWDA B S Vs ROHINI H V	
24	O.S. 794/2018 (ISSUES.) IA/1/2018 IA/2/2018		Narasimha Murthy Vs Venkatanarasappa	C.R.S
25	O.S. 848/2018 (ISSUES.) IA/1/2018		Kempamma Vs Bangalore Development Authority., Reptd. By its Commissioner	Manjula Devi
26	O.S. 1461/2006 (JUDGEMENT.) IA/1/2006		H S MANJUNATH SHASTRI Vs P VISHNU PRASAD	T. MANJUNATH
27	O.S. 1078/2020 (ORDERS.) IA/1/2020		MUNIYAPPA Vs GOPALAPPA	SHESHADRI V

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28	O.S. 1994/2015 (OBJECTIONs) IA/1/2015		Syed Tabreze Vs Hussain Bee	Bayanna
29	O.S. 254/2020 (OBJECTIONs) IA/1/2020		Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
Cases listed below are adjourned due to Covid 19				
30	O.S. 302/2012 (NOTICE) IA/1/2012	19-11-2020	GANESH Vs MUNIVENKATAMMA	BABU
31	O.S. 997/2017 (SUMMONS) IA/1/2017	05-01-2021	Chandrappa H C, REP BY SIDDAVEERAPPA Vs Shashikanth H A	M S Prakash
32	O.S. 999/2017 (SUMMONS) IA/1/2017	05-01-2021	Radha Vs Manjunath Reddy	C Rajanna
33	O.S. 1104/2017 (SUMMONS) IA/1/2017	05-01-2021	Gangamma Vs Muniakkayamma	Rameshappa N G
34	O.S. 1112/2017 (SUMMONS)	05-01-2021	Huchaiah Vs Dodda Narayanappa	Manjunath M P
35	O.S. 1160/2017 (SUMMONS) IA/1/2017	05-01-2021	Saleth Mary Vs Karnik Swamy	S N A
36	O.S. 1354/2017 (SUMMONS) IA/1/2017 IA/2/2017	05-01-2021	K R SRINIVASA REDDY Vs S VIMALA	
37	O.S. 1490/2017 (SUMMONS) IA/1/2017 IA/2/2017	05-01-2021	Nethra Vs Chandra Kumar	G S S
38	O.S. 1634/2017 (SUMMONS) IA/1/2017	05-01-2021	Venkatesh G Shanbhag Vs Narayanappa	Bhushani Kumar
39	O.S. 1751/2017 (SUMMONS)	05-01-2021	Govinda Raju Vs Gopalan Enterprises	
40	O.S. 1766/2017 (SUMMONS) IA/1/2017	05-01-2021	Bagyalakshmi P.K. Vs Munirathnamma	
41	O.S. 1125/2018 (SUMMONS) IA/1/2018	05-01-2021	Muniyamma Vs Sommanna	Krishna R

AWAIT ORDERS

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42	M.C. 43/2018 (SUMMONS)	05-01-2021	Veeresh R Dadibhavi Vs Aishwarya Tapashetti	Shamanth S N
AWAIT SUMMON/NOTICE				
43	O.S. 1737/2017 (SUMMONS) IA/1/2017	05-01-2021	Munithayamma Vs Puttanna	
44	O.S. 77/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-01-2021	Chandrashekhar Vs Venkatesh	VK Suresh
45	O.S. 409/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-01-2021	Master Kiran Vs Chikkamuniyappa alias Muniyappa	G Krishnappa
46	O.S. 569/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-01-2021	Joseph M T Vs Veronika	R Ramachandran
OBJECTION				
47	O.S. 1236/2017 (SUMMONS) IA/1/2017	05-01-2021	Rajashekar N. Vs Nagaraj R	K V
48	O.S. 289/2018 (SUMMONS) IA/1/2018	05-01-2021	Hussain Sab alias Hussain Khan Vs Vasan G T	M Ambarish
49	O.S. 655/2018 (SUMMONS) IA/1/2018	05-01-2021	Nanjegowda Vs Pillamma	N Krishnamurthy
50	O.S. 685/2018 (SUMMONS) IA/1/2018	05-01-2021	Narayanaswamy Vs Gangamma	Nagesh G R
51	O.S. 747/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-01-2021	AMARAVATHI Vs YELLAPPA	T.K.SATHISHA
SS TO DEFT. BY RPAD				
52	O.S. 349/2018 (SUMMONS) IA/1/2018	05-01-2021	Asha Vs Munichinappa	Thejesh P
53	O.S. 513/2018 (SUMMONS) IA/1/2018	05-01-2021	Rajamma Vs Puttaiah	N R Girisha
54	O.S. 946/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-01-2021	Gangamma Vs Sevaram Dixit	M Prashanth

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55	O.S. 1145/2018 (SUMMONS) IA/1/2018	05-01-2021	Nandeesh C N Vs Ramaiah	J V S
STEPS				
56	O.S. 223/2017 (SUMMONS) IA/1/2017	05-01-2021	Munimarappa Vs Nagarajappa	
57	O.S. 1052/2017 (SUMMONS) IA/1/2017	05-01-2021	Ramesh M Vs Naryanamma	S M K
58	O.S. 1754/2017 (SUMMONS) IA/1/2017	05-01-2021	Janardhan K.S Vs Papamma	
59	O.S. 696/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-01-2021	Pushpavathi V Vs M/s Thirumala Enterprises, Rep by its Proprietor Srinivasa	S Sadasiva Reddy
60	O.S. 697/2018 (SUMMONS) IA/1/2018	05-01-2021	Lakshmidevi Vs M/s Maxconcord Developers, Rep by managing Director	M G Ravisha
61	O.S. 783/2018 (SUMMONS) IA/1/2018	05-01-2021	Dinesh Kumar Vs Sakamma	R S
62	O.S. 1049/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-01-2021	Narayanaswamy Vs Muniyamma	halapathi
63	M.C. 33/2017 (NOTICE)	05-01-2021	Anjinappa Vs Indiramma alias Eramma	
64	R.A. 4/2018 (NOTICE) IA/1/2018	05-01-2021	Doddamuniyappa Lrs rep by Dodda narasimhaiah Vs Munishamappa alias Guddappa LRS rep By Doddachowdappa	Babu
65	O.S. 459/2018 (NOTICE) IA/1/2018	05-01-2021	Lakshamma K N Vs Munithayamma	B M Ramanna
AWAIT SUMMON/NOTICE				
66	R.A. 37/2018 (NOTICE) IA/1/2018	05-01-2021	Munirathnamma Vs Ramesh N	M V Chandra Shekara Reddy
STEPS BY				
67	FDP 41/2017 (NOTICE)	05-01-2021	Hanumakka Vs Krishna B T	

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68	O.S. 1154/2018 (SUMMONS) IA/1/2018	06-01-2021	Yallamma Vs Muniyamma	Murthy A
69	O.S. 1159/2018 (SUMMONS) IA/1/2018	06-01-2021	Hanumakka Vs Hanumakka	C Nanje Gowda
70	O.S. 1175/2018 (SUMMONS) IA/1/2018	06-01-2021	SHOBHA R P Vs VEERAHANUMAI AH	V SHANKARAPPA
71	O.S. 1281/2018 (SUMMONS) IA/1/2018	06-01-2021	Prasanna J Vs Chandrashekar Shetty	S Nagaraja
72	O.S. 1293/2018 (SUMMONS)	06-01-2021	Vijaya Bank, Rep. by P V S S Raghu Kumar Vs Guru	PRAKASH HEGDE K.
73	O.S. 1512/2018 (SUMMONS)	06-01-2021	MADHUKAR.G Vs MANJULA R	H S Chandraiah
74	O.S. 1517/2018 (SUMMONS) IA/1/2018	06-01-2021	Satish B V Vs Rajashekara A	B J Janardhana Reddy
75	O.S. 1556/2018 (SUMMONS) IA/1/2018	06-01-2021	VIJAYAKUMAR Vs NAGAMMA	B R Ramesh
76	O.S. 1615/2018 (SUMMONS) IA/1/2018	06-01-2021	PRAKASH Vs CHIKKAMMA	K C M
AWAIT SUMMON/NOTICE				
77	O.S. 1541/2018 (SUMMONS) IA/1/2018	06-01-2021	Narayanamma Vs Venkatesh V	Sampathaiah
78	O.S. 1564/2018 (SUMMONS) IA/1/2018	06-01-2021	Shantamma Vs Ramaswamy Reddy	Ashwathnarayana
OBECTION				
79	Misc 113/2018 (SUMMONS)	06-01-2021	Muniyappa Vs Ramaiah alias Ramanna	Govinda Gowda
STEPS				
80	O.S. 1629/2018 (SUMMONS)	06-01-2021	M/s Corporation Bank, Rep. by Abbas K Vs Shivananda Pujari	N S N
WRITTEN STATEMENT				
81	O.S. 1393/2018 (SUMMONS) IA/1/2018	06-01-2021	Mirza Mahammad Ali Beg Vs Ibrahim Beg	K G R

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
20.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 1094/2008 2. O.S.682/2010 3. O.S. 223/2019 4. O.S.133/2011 5. O.S.794/2019 6. O.S.1030/2020 7. O.S.177/2008	To hear on IAs 1.O.S.645/2018 2.O.S.355/2013 3.O.S.860/2012 4.O.S.879/2015 5.O.S.791/2015 6.O.S.361/2011
Evidence	Evidence
1. O.S. 254/2010 2. O.S.1093/2010 3. O.S.287/2014 4. O.S.797/2020	

IV ASCJ 19.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

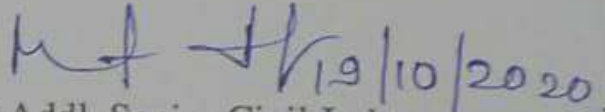
Cases Listed on 20-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1895/2006	Arguments
02	O.S. 2172/2006	Arguments
03	LAC. 82/2006	Arguments
04	O.S. 535/2009	Arguments
05	O.S. 373/2011	Arguments
06	O.S. 1599/2015	Evidence
07	O.S. 905/2020	Hearing
08	O.S. 954/2020	Hearing
09	O.S. 1052/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 318/2006	Hearing
02	O.S. 997/2007	Hearing
03	O.S. 317/2013	Hearing
04	O.S. 358/2016	Arguments
05	R.A. 23/2016	Arguments
06	FDP 43/2016	Arguments
07	O.S. 1205/2016	Arguments
08	O.S. 1066/2020	Orders


19/10/2020.

I/c. V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

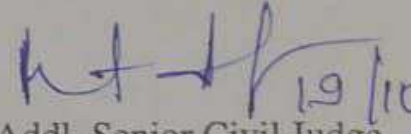
Cases Listed on 20-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1249/2006	Hearing
02	O.S. 2253/2006	Hearing
03	O.S. 2370/2006	Hearing
04	O.S. 2047/2008	Arguments
05	O.S. 589/2012	Arguments

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1500/2015	Orders
02	O.S. 1019/2020	Orders
03	O.S. 1053/2020	Orders
04	O.S. 1060/2020	Orders

 19/10/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.